**3317** O<sup>ra?</sup> Answers

मंस्था स्थापित करने के लिये भूमि क्षथ**ा** अन्य सहायता देने का निश्चय किया है ; य**े हो, तो इस प्रयोजन के लिये क्या-व्या** सहायता दी जापेगी ; अप्रैर

(ख) उस संस्था का प्रोग्र म क्या होगा ?

7[LAND FOR AHIMSA RESEARCH INSTITUTE

\*586. SHRI-NAWAB SINGH CHAU-HAN: Will the Minister of EDUCATION 'be pleased to state:

(a) whether Government have decided to allot land or give other -assistance for the setting up of the Ahimsa Research Institute; if so, what are the details of the assistance that will be provided for the purpose; ;and

(b) what will be the programme *of* )that Institute?]

शिक्षामंत्री (डा० के० एल० श्रीमाली): (क) जी, नहीं । इस संस्था ने सरकार से सिर्फ भूमि देने के लिये प्रार्थना की है । संस्था को सलाह दी गई है कि वह उपपना प्रार्थनापा नियत फार्म में दिल्ली प्रशासन ढारा भेजे ।

(ख) यह एक गैर-सरकारी संस्था है - ग्रीर ग्रामी बन रही है ।

ttTHE MINISTER OF EDUCATION <DR. K. L. SHRIMALI): (a) No, Sir. 'The Institute has applied to Government only for allotment of land. It has been advised to forward its application through Delhi Administration in the prescribed form.

(b) It is a private institution and is 1 ■still in a formative stage.]

श्री नवाबसिंह चौहान : क्या मा० मंत्री जी को भी इस इंस्टीट्यूशन में बुलाया गया था स्रीर स्रगर बुलाया गया था तो क्या उन्होंने मालम किया कि इसके लक्ष्य क्या

†[ ] English translation.

रें क्रोर किस तरीके से इसको मदद दी जासकती है ?

to Questions

**डा० के० एल० श्रीमाली :** जब वह कांफरेंस हुई थी तब निमंत्रण तो ग्राया था लेकिन सं वहां नहीं. गया । उनी कांफरेंस में एक प्रस्ताव पास हुआ था । उसनें यह निश्चय किएा गया था कि इस तरह की संस्था बनाई जाय । इस बारे में से अभी ज्यादा नहीं कह सकता हूं क्योंकि अभी इसकी पूरी रूपरेखा बनी नहीं ।

SHRI DEOKINANDAN NARAYAN: May I know the names of the officers of this institution?

DR. K. L. SHRIMALI: I think thff application has been sent to us by Seth Gov., I Das. He is the provisional Chairman of the Visa Ahimsa Sammelan.

DR. R. B. GOUR: Will this institute manufacture non-violent bullets for the Home Ministry?

MR. CHAIRMAN: Next question.

## BY-ELECTION FROM MAHASU PARLIA-MENTARY CONSTITUENCY

•587. SHRI ANAND CHAND: Will the Minister of LAW be pleased to state whether any steps are being taken by the Election Commission to expedite by-election to the **Lok** Sabha from the Mahasu Parliamentary Constituency in Himachal Pradesh?

THE DEPUTY MINISTER OF LAW (SHRI R. M. HAJARNAVIS) : Yes, Sir. I may, however, state that, taking into consideration the climate conditions in Himachal Pradesh, the Election Commission has decided that it will not be possible to hold the bye-election in question earlier than April or May 1959.

SHRI ANAND CHAND: Is it **a fact** that one of the reasons for delaying

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SHRI A. K. SEN: No, Sir.

SHRI AN AND CHAND: In view of the fact that all the parliamentary constituencies in the Union Territory of Himachal Pradesh are snow-bound, a fact which has been acknowledged in the second report of the Election Commission, may I know what steps the hon. Minister proposes to take to see that the general elections in this Territory are held along with the rest of the country?

MR. CHAIRMAN: That is a suggestion for action.

SHRI A. K. SEN: It is a suggestion for action. It is really the Chief Election Commissioner who shall take steps and not ourselves.

## **REDUCTION IN THE PLAN GRANT OF THE UNIVERSITY GRANTS COMMISSION**

•588. SHRI AMOLAKH CHAND: Will tile Minister of EDUCATION be pleased to state whether the grant sanctioned to the University Grants Commission for the Second Five Year Plan has been reduced by Rs. 10 crores? If so,—

(a) what are the reasons for such reduction; and

(b) whether the University Grants Commission has agreed to this reduction?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI) : A statement is laid on the Table of the Rajya Sabha.

## STATEMENT

While the Government have not nade any reduction in the sanctioned imount of the grant to the University Irants Commission, the original Plan illocation of Rs. 27 crores included in he Second Five Year Plan for Grants-in-aid to University Grants Commission" was reduced to Rs. 18-63 crores owing to a short-fall in the estimated financial resources available for the Plan period. At their meeting held on the 8th and 9th July 1958, the University Grants Commission desired that a sum of Rs. 19 crores should be made available to it during the Second Plan period. Efforts are being made to find the additional" funds.

SHRI AMOLAKH CHAND: May I know, Sir, whether similar reductions have been made in the various other heads of the Education Ministry in view of the shortage of estimated, financial resources?

DR. K. L. SHRIMALI: Yes, Sir.

SHRI AMOLAKH CHAND: To what extent?

DR. K. L. SHRIMALI: I do not have the figures with me. If the hon. Member will give me notice, I would be-glad to supply the information.

SHRI AMOLAKH CHAND: May I know what steps have been taken up> till now to find the additional funds, as stated in the last line of the statement?

DR. K. L. SHRIMALI: I had written, to the Finance Minister that the Finance Ministry might make- additional funds available and he has written to me to say that though he cannot give a firm commitment at this stage, he would consider the whole request very sympathetically. And we are trying everything that is possible to see that the minimum asked for by the University Grants Commission is made available to them and I am hoping. that I shall succeed in that. That is all I can say.

SHRI AMOLAKH CHAND: May L know, Sir, whether the reduction made by the Planning Commission was due to the fact that the amounts granted to some of the Universities lapsed and could not be utilised within the financial year? And if so, what-is the amount lapsed?